

## SHORT-TERM LOANS

918. **Shri B. K. Das:** Will the Minister of Food and Agriculture be pleased to state.

(a) the amounts sanctioned to different States during the year 1952 for advancing short-term loans to the agriculturists;

(b) the terms and conditions of such loans; and

(c) the programme for such loans during the current year?

**The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa):**

(a) The following amounts were sanctioned to the various States as short-term loan during 1952-53:—

|                  | Rs. in lakhs. |
|------------------|---------------|
| Madhya Pradesh   | ... 86.81     |
| Madras           | ... 100.00    |
| Orissa           | ... 0.63      |
| Ajmer            | ... 13.73     |
| Bilaspur         | ... 0.07      |
| Delhi            | ... 2.73      |
| Himachal Pradesh | ... 0.80      |
| Manipur          | ... 0.16      |

(b) In the case of Part 'A' States these short term loans have been advanced on the condition that they will be repaid by the 31st March 1953 with interest at 3 per cent. per annum. In the case of Part 'C' States the advances are repayable by 31st March 1953 but no interest is charged because no loans can actually be given to a Part 'C' State under the Constitution and these amounts are therefore given to them as recoverable expenditure.

(c) A provision of Rs. 8 crores has been made during 1953-54. The allocation of this amount is still under consideration.

## RECLAMATION OF LAND IN TRAVANCORE-COCHIN

919. **Shri P. T. Chacko:** Will the Minister of Food and Agriculture be pleased to state:

(a) the total area reclaimed and brought under plough in Travancore-Cochin State under the "Grow More Food" scheme in the year 1952; and

(b) the total amount of financial aid given by the Government of India to Travancore-Cochin under this scheme in the year 1952-53?

**The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa):**

(a) 9 000 acres.

(b) No financial assistance was sought in 1952-53.

## LABOUR DISPUTES

920. **Dr. Ram Subhag Singh:** Will the Minister of Labour be pleased to state:

(a) the number of labour management disputes that occurred in the various industrial undertakings in India during the year 1952-53;

(b) the total number of workers involved in those disputes; and

(c) the total number of man-days lost?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) Information is available for only the calendar year, 1952 and the figures are provisional. The number of strikes and lock-outs during the year 1952 was 955.

(b) 807,623.

(c) 3,330,684.

## RAILWAY INSPECTORATE

921. { **Sardar Hukam Singh:**  
**Shri Bahadur Singh:**

(a) Will the Minister of Communications be pleased to state whether the Railway Inspectorate carried out investigations into any accidents on Railways during the year 1952?

(b) If so, what was the number of cases investigated into?

(c) What was the total cost, of the Inspectorate during the year 1952-53 and what was the contribution by the Railway Board towards this expenditure?

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a) Yes.

(b) 13.

(c) The figures of expenditure for the month of March, 1953 are not at present available. The expenditure on the Inspectorate for the first 11 months of the year 1952-53 i.e., during the period 1st April, 1952 to 28th February, 1953 as recorded in the departmental books, was Rs. 2,95,813. The Railway Board's annual contribution towards the cost of the Railway Inspectorate was Rs. 2,85,000.

## IMPROVED VARIETIES OF SEEDS

922. { **Sardar Hukam Singh:**  
**Shri Bahadur Singh:**

Will the Minister of Food and Agriculture be pleased to state:

(a) what percentage of the total area under cultivation in India was sown

under improved varieties of seed during the years 1950, 1951 and 1952; and

(b) whether the Central Government have taken any steps to encourage the use of improved varieties of seeds in various States during the last two years?

**The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa):**

(a) At present the primary reporting agencies responsible for the collection of agricultural statistics in the States are not required to record figures of areas under improved varieties and reliable information on the subject is, therefore, not available. On an *ad hoc* enquiry made in 1952, certain information was collected which is embodied in a statement placed on the Table of the House. [See Appendix VIII, annexure No. 34.]

Information regarding cotton, however, does exist. The percentage of area under improved varieties to the total area in the country during 1950, 1951 and 1952 was 49, 50 and 54 respectively.

(b) Under the Grow More Food Campaign, financial assistance is given to States, whose responsibility it is to popularise the use of improved seed, for the multiplication and distribution of such seed. The amounts sanctioned by the Ministry of Food and Agriculture in 1949-50, 1950-51 and 1951-52 were Rs. 9 lakhs, 133 lakhs and 61 lakhs respectively. Furthermore, the Indian Council of Agricultural Research has financed schemes for the multiplication of hybrid bajra and maize seeds, which present special problems.

#### TICKETLESS TRAVEL ON VIZIANAGARAM-RAIPUR RAILWAY LINE

**923. Shri Sanganna:** (a) Will the Minister of Railways be pleased to state the receipts and charges of the Vizianagaram-Raipur Railway line (Eastern Railway Zone) during each of the last five years?

(b) Are Government aware that there is a constant ticketless travel on this Railway line?

(c) If so, what precautions have been made to check this?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) Earnings of railways are not maintained sectionwise and it is, therefore, not possible to state the receipts of the Vizianagaram-Raipur Section during the last five years. It is not clear what the hon. Member means by the word 'charges'. If he is referring to expenditure incurred in running this section, it may be stated

that the working expenses of the railways are also not maintained sectionwise.

(b) The Government are aware that ticketless travel is prevalent to a certain extent on this section.

(c) The measures taken to check this evil on the Vizianagaram-Raipur Section, in addition to the usual train checks carried out by Travelling Ticket Examiners, include the holding of concentrated checks and raids at important stations and surprise checks by the Headquarters' squads of Ticket Examiners.

#### RAILWAY COACHES

**924. Shri B. N. Roy:** Will the Minister of Railways be pleased to state:

(a) the percentage of III class coaches fitted with fans in comparison with those without fans on the N. E. Railway during the year 1952-53; and

(b) the percentage of increase in the same proposed on that Railway in the year 1953-54?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) 28 per cent. of the coaches had fans in 1952-53.

(b) The increase planned is 6 per cent. in 1953-54.

#### TRANSFER OF CLAIMS FROM GORAKHPUR TO CALCUTTA

**925. Shri H. S. Prasad:** Will the Minister of Railways be pleased to state:

(a) the total number of claims transferred from Gorakhpur to Calcutta after Re-grouping of the N. E. Railway; and

(b) the total number of cases so far decided?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) No claims have been transferred from Gorakhpur to Calcutta after regrouping.

(b) Does not arise.

#### FOODGRAINS EXPORTED FROM PUNJAB

**926. Prof. D. C. Sharma:** Will the Minister of Food and Agriculture be pleased to state:

(a) the total quantities of rice, wheat, gram and barley exported from the State of Punjab to the deficit States in the years 1951 and 1952; and

(b) the total amount of subsidy granted to the States for subsidized foodgrains during the same period?

**The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa):** (a) Net Exports of rice, wheat and